

**STATEMENT SHOWING INSTITUTION, DISPOSAL AND PENDENCY
(WRIT, CIVIL & CRIMINAL MAIN CASES) AT THE END MONTH OF DECEMBER 2016**

Sl. No.	Nature	Opening balance as on 01.12.2016	Institution	Restored Cases	Backlog Instituted Cases	Total Institution	Backlog Disposal Cases	Cases Transfer to M.P. High Court	Disposal	Total Disposal	Total Pendency as on 31.12.2016
MAIN CIVIL CASES											
1	WP	1231		9		9	3		59	62	1178
2	WA	310	27			27			18	18	319
3	WPC	4285	288	4		292	3		179	182	4395
4	WPL	949	17	1		18			14	14	953
5	WPS	10581	587	3		590	3		960	963	10208
6	WPT	426	10			10			19	19	417
7	WPCR	487	47	3		50			22	22	515
8	WPPIL	118	11			11			8	8	121
9	WP 227	1389	60	3		63	7		73	80	1372
10	WPHC	5	1			1				0	6
A	TOTAL (1 to 10)	19781	1048	23	0	1071	16	0	1352	1368	19484
1	FA	2369	27	3		30			18	18	2381
2	FAM	494	19	3		22			9	9	507
3	SA	5262	62	4		66	1		17	18	5310
4	MA	448	11	3		14			28	28	434
5	MAC	5642	161	9		170			62	62	5750
6	CR	120	21	2		23	2		22	24	119
7	MCC	195	81	8		89			76	76	208
8	COMP APPEAL	3				0				0	3
9	COMP PET	74	3			3			1	1	76
10	EP	8				0				0	8
11	TPC	33	3			3			4	4	32
12	CONC	1				0				0	1
13	CONT	360	71			71			54	54	377
14	CONTS	1				0			1	1	0
15	ITR	3				0				0	3
16	ITA	4				0				0	4
17	CER	1				0			1	1	0
18	ARBA	171	8			8			13	13	166
19	TAXC	153	3			3			5	5	151
20	REVP	65	5	1		6	1		6	7	64
21	CIVIL SUIT	0				0				0	0
B	TOTAL (1 to 24)	15407	475	33	0	508	4	0	317	321	15594
TOTAL (A+B)		35188	1523	56	0	1579	20	0	1669	1689	35078
MAIN CRIMINAL CASES											
1	CRREF	2				0			1	1	1
2	CRA	12592	136			136	1		102	103	12625
3	CRR	4109	99			99	4		80	84	4124
4	MCRC	510	660			660	1		631	632	538
5	MCRCA u/s 438 CrPC	310	119		1	120			102	102	328
6	CONTR	6				0				0	6
7	CRMP	1624	122	1		123			84	84	1663
8	TPCR	8	1			1			1	1	8
9	ACQA	1261	13			13			3	3	1271
C	TOTAL=(1 to 9)	20422	1150	1	1	1152	6	0	1004	1010	20564
GRAND TOTAL(A+B+C) OF MAIN WRIT, CIVIL & CRIMINAL CASES		55610	2673	57	1	2731	26	0	2673	2699	55642

NOTE : 1. Total number of 01 cases in institution & total number of 26 cases in disposal Column entry is made as a Backlog institution & disposal due to entry in previous month or years in Case Information System. It is pertinent to mention here that above cases are old backlog cases during the searching in physical verification.


Ramashankar Prasad
Registrar (Judicial)